

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 3876 /2015

This the 22nd day of December, 2015

**Hon'ble Shri A.K. Bhardwaj, Member (J)
Hon'ble Shri K.N. Shrivastava, Member (A)**

Virsain Chauhan (Aged about 53 years)
S/o Sh. Tule Ram Chauhan
R/o Flat No. II/303 Tarika Apartment
Plot No. GH-8, Sector-43
Gurgaon-122009

...Applicant

(By Advocate: Applicant in person)

Versus

1. The Commissioner
North Delhi Municipal Corporation
Delhi.
2. The Lt. Governor of Delhi
Govt. of NCT of Delhi
Raj Niwas, Raj Niwas Marg
Delhi-110054

...Respondents

(By Advocate: Mr. Manjeet Singh Reen)

ORDER (ORAL)

By Hon'ble Shri A.K. Bhardwaj, Member (J):

Mr. Virsain Chauhan, the applicant who is present in person seeks to withdraw the OA with liberty file a fresh one, if so advice.

Accordingly, the OA is disposed of with aforesaid liberty. No costs.

**(K.N. Shrivastava)
Member (A)**

**(A.K. Bhardwaj)
Member (J)**

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